

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

ORDER / BAIL DUTY ROSTER

This is with reference to this office order/bail duty roster bearing No. 1473/43991-44015/Bail Power/Gaz./PDJ West/2023 dated 16.12.2023, taking note of that Ms. Aanchal, ASJ(SFTC)-01, first link Ms. Mahima Rai Singh, ASJ (FTSC)(RC)-01 and second link Sh. Manish Yadhuvanshi, ASJ (SC-RC)-01 are on leave today i.e. 06.01.2024.

Ms. Mahima Rai Singh, ASJ (FTSC) (RC)-01, her first link Ms.Kadambri Awasthi, ASJ (FTSC)(RC)-02 and second link Ms. Aanchal, ASJ(SFTC)-01 are on leave today i.e. 06.01.2024.

In view of the above Sh. Hem Raj, ASJ-08, West District shall perform duties in bail matters already assigned to Ms. Aanchal, ASJ (SFTC)-01 for 06.01.2024, in addition to the work already assigned to him.

Ms. Ambika Singh, ASJ-02, West District shall perform duties in bail matters already assigned to Ms. Mahima Rai Singh, ASJ (FTSC) (RC)-01 for 06.01.2024, in addition to the work already assigned to her.

Rest of the bail duty roster referred above, shall remain the same.

Vinod Kumar
(VINOD KUMAR)

PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, THC, DELHI

No. 77/241-272 /Bail Power/Gaz/PDJ West/2024 Dated, Delhi the 06/1/24
Copy forwarded to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Judicial Officers concerned.
4. The Branch Incharge, all branches of West District, Tis Hazari Courts, Delhi.
5. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
6. The Public Prosecutor, Tis Hazari Courts, Delhi.
7. The Reader to the undersigned.
8. The In-charge, Lock-up, Tis Hazari Courts, Delhi.
9. The PS to the undersigned.
10. For uploading on centralized Website through Layers.
11. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
12. For uploading on Layers.

Vinod Kumar
PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, THC, DELHI